

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 22nd day of September 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Disposal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 293/2023 Delay in refiling IA No. 892/2023 For Condone Delay IA No. 890/2023 For Stay IA No. 891/2023	Millenium Steel India Private Limited Vs Sripatham Venkatasubramania Ramkumar, RP of Sical Logistics Ltd.	Ms. Revathi Manivannan	Mr. Pradeep Joy

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No.308/2023 For Stay IA No. 945/2023 For Exemption IA No.946/2023	Devi Trading & Holding Pvt. Ltd. Vs Mr. Ravi Shankar Devarakonda & 2 Ors.	Mr. Avinash Wadhvani Mr. P Mallikarjun	J. Sagar Associates for Caveator
3	Comp App (AT) (CH) (Ins) No. 305/2023 Urgent listing IA No. 935/2023 For Condone Delay IA No. 937/2023 For Stay IA No. 936/2023	The Regional provident Fund Commissioner-II Kaloor Kochi Vs Mr. Mohanan.T.S & Anr.	Mr. R Vishnu	
4	Comp App (AT) (CH) (Ins) No. 306/2023 Urgent Listing IA No. 938/2023 For Condone Delay IA No. 939/2023 For Stay IA No. 940/2023	The Regional Provident Fund Commissioner-II Kaloor Kochi Vs CS Ramachandran Thekkumkat Madathil, RP M/s Foodco Delicacies India Pvt. Ltd.	Mr. R Vishnu	

5	Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No. 862 & 864/2023	Navyuga Engineering Company Ltd. Vs Cobalt Power Pvt. Ltd. & 8 Ors.	M/s Shardul Amarchand Mangaldas & Co	
6	Comp App (AT) (CH) (Ins) No. 291/2023 For Condone Delay IA No. 884/2023 For Stay IA No. 885/2023 To Dispense with IA No. 886/2023	SK Revi Maniyen Vs Mr. G Mukundan, RP of Thiruchitrambalam Project Ltd. & Anr.	Mr. Shoban M Padmanabhan	Mr. S Ravi For Caveator
7	Comp App (AT) (CH) (Ins) No. 301/2023 For Stay IA No. 921/2023	Nacre Gardens Hyderabad Limited Vs Telengana State Industrial Infrastructure Corporation	Mr. Siddharth Batra	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd	Mr. Ankur Goyal	Mr. VV Sivakumar- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 10 Ors.	Mr. Y Suryanarayana	Mr. Sharad Sanghi- R10 & R11
10	Comp App (AT) (CH) (Ins) No. 233/2023 For Condone Delay IA No.752/2023 For Urgent Hearing IA No. 753/2023 For Exemption IA No. 754/2023 For Stay IA No. 755/2023 To implead IA No. 825 & 903/2023	Mathew Mylakulath Jose Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd	Mr. B Ramana Kumar	Mr. Sankar P Panicker

11	Comp App (AT) (CH) (Ins) No. 256/2023 For Exemption IA No. 811 & 812/2023 For Stay IA No. 813/2023	Sri Paranthaman Textiles Pvt Ltd Vs Ramraghav Spintex Pvt Ltd. & Anr.	Mr. K Jagannathan	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No.113/2022 For Stay IA No. 264/2022 Urgent Hearing IA No. 265/2022	NK Hari Babu, Suspended Director, Indowind Energy Ltd. Vs Export-Import Bank of India & Anr.	M/s Ramalingam and Associates	Mr. T Ravichandran- R1 Mr. B Dhanaraj- R2
13	Contempt App No. 1/2022 in Comp App (AT) (CH) (Ins) No. 207/2021 For Urgent Hearing IA No. 110/2022 For Stay IA No. 120/2022	C. Raja John Vs R. Raghavendran RP	Mr. R Kannan	Mr. B Dhanaraj
14	TA (AT) No.130/2021 (CA (AT) No.100/2019) IA No. 121/2023	Mangala Investments Limited & 4 Ors. Vs Canara Land Investments Ltd. & 4 Ors.	Ms. Simran R Gurnani	A.K. Mylsamy & Associates Mr. Aravindh- R1
15	TA No. 73/2021 (CA (AT) No. 146/2020)	Ammana Bio Pharma Ltd & Ors Vs B. R. Jayaram & Anr	Mr. Mithun Shashank Mr. Rajashekar Rao Salvaji	Mr. Y Suryanarayana- R1 Mr. Sanjib Kumar Mohanty- R2
16	TA (AT) No. 70/2021 (CA (AT) (Ins) No. 220/2020)	360 Realtors LLP Vs GM Infiniti Dwelling (India) Pvt. Ltd.	Mr. Vaibhav Mahajan Ms. Srishti Girdhar	Mr. SP Singh Chawla
17	TA (AT) No. 193/2021 (CA (AT) (Ins) No. 818/2020)	Damodar Muddukrishna Vs Cygilant India Research & Development Pvt Ltd.	Mr. Mithun Shashank	Ms. Padmaja Kaul
18	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors.	Mr.AS. Sathish Kumar	Mr. V Manivannan- R1 M/s Ramani & Shankar- R2-R4 Mr. ML Ganesh- R5

19	Comp App (AT) (CH) (Ins) No.295/2021	GVFL Trustee Company Pvt Ltd Vs. Ultravolt Power Pvt Ltd	Mr. Arun C Mohan	Mr. N Suryanarayana Mr. Vishnu Mohan
20	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 For Condone Delay IA No. 81/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors	Ms. Shweta Mahajan	Ms. Lakshmi Menon
21	Comp App (AT) (CH) (Ins) No. 171/2022	Employees Provident Fund Organization Vs Mr. G Madhusudanan Rao, Liquidator, M/s. Servomax India Pvt. Ltd. WITH	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxmi
22	Comp App (AT) (CH) (Ins) No. 172/2022	Employees Provident Fund Organization Vs Mr. G Madhusudanan Rao, Liquidator, M/s. Servomax India Pvt. Ltd.	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxmi
23	Comp App (AT) (CH) (Ins) No 232/2022 Urgent Hearing IA No.87/2023 For Directions IA No. 601/2023	Aditya Birla Finance Limited Vs Mr. M Murugesan Liquidator, Velohar Infra Pvt Ltd	M/s V Legal Empire	Mr.S.Sathyanaraya nan
24	Comp App (AT) (CH) (Ins) No. 237/2022 Additional Docs. IA No. 836/2022	Y S Rajesh Reddy (Suspended Director of M/s ASIP Private Limited - Corporate Debtor) Vs State Bank of India & Anr	Mr. M Srinivas	Mr. VVSN Raju- R1 Mr. AG Sathyanarayana- R2
25	Comp App (AT) (CH) (Ins) No.298/2022 For Stay IA No.617/2022, For Exemption IA No.618 & 619/2022	Phoenix ARC Private Limited Vs. Balakrishnan Venkatachalam & Anr WITH	Ms. Abitha Banu	M/s. AK Mysamy & Associates- R1
26	Comp App (AT) (CH) (Ins) No.313/2022 For Exemption IA No. 661 & 662/2022, For Stay IA No. 663/2022	Phoenix Arc Private Limited Vs Balakrishnan Venkatachalam & Anr	Ms. Abitha Banu	M/s. AK Mysamy & Associates- R1

27	Comp App (AT) (CH) (Ins) No. 68/2023 For Condone Delay IA No. 248/2023 Leave to file IA No. 250/2023 To Dispense with IA No. 249/2023	Mr. Kamal Babbar Vs Mr. KN Rajkumar & 10 Ors	Ms. Rubina	Mr. Sandeep Kumar Ambalavanan
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Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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